

years are given below:

		<i>(Value : Rs. in Crores)</i>		
		1988	1989	1990 Upto 16.4.90
1.	Value of all contraband seized	443.14	554.59	196.39
2.	Value of gold seized	200.52	259.60	43.28
3.	Value of silver seized	10.56	67.57	45.54
4.	Number of persons arrested	3255	3884	910
5.	Number of persons prosecuted	2281	2028	448
6.	Number of persons detained under COFEPOSA Act, 1974.	1169	1114	228

*Figures are provisional.

(c) 65 Officers/staff of the Customs and Central Excise department were found to be aiding/abetting smuggling activities during the last three calendar years, 1987, 1988 and 1989.

Investment by Financial Institutions in Private Sector

5900. SHRI KAILASH MEGHWAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Companies private sector have borrowed huge sums from the public financial institutions, thus reducing their own share-holding to less than 20 per cent; and

(b) whether Government propose to withdraw these large sums from private sector to be reinvested in selected public sector undertakings which are in need for further investments?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). All India

Development Financial Institutions, i.e. Industrial Development Bank of India (IDBI), Industrial Finance Corporation of India (IFCI), Industrial Reconstruction Bank of India (IRBI) and Industrial Credit and Investment Corporation of India (ICICI) provide financial assistance to all viable projects which are in conformity with national priorities. Such financial assistance is provided to public limited companies in the private, public or joint sectors and to cooperative societies. Such assistance is also extended to private limited companies in certain cases.

Financing of the units are subject *inter-alia* to norms in respect of promoters contribution. Such contribution can be in the form of share capital, internal generations, additional capital or unsecured deposits.

Export of Granite Stones

5901. SHRI N. DENNIS: Will the Minister of COMMERCE be pleased to state:

(a) the States from which Granite stones are exported;

(b) the countries to which these stones are exported; and

(c) whether the export is mainly of raw granite or finished granite stones?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Granite stones are mainly exported from the States of Andhra Pradesh, Karnataka and Tamil Nadu.

(b) The major markets to which Indian Granites are exported are Japan, Italy, Netherlands, USA, UK, China, West Germany, France, Belgium, South Korea, etc.

(c) Granites are exported both in the form of (i) rough (cut) blocks and (ii) cut and polished slabs/tiles/monuments approximately in the ratio of 4:1.

[*Translation*]

Export of Fruit

5902. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government's policy is to boost the export of fruit; and

(b) if so, the measures taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Government has taken a number of measures to boost export of fruits such as freely allowing their exports, grant of cash compensatory support and import replenishments, organising buyer-seller meets and participation in international exhibitions for developing new markets etc.

[*English*]

Foreign Visit by Government Officials

5903. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

(a) the number of officers of the rank of Joint Secretaries and above and their equivalents who visited foreign countries during last two years month-wise on one count or the other depleting the foreign exchange and causing burden on meagre resources;

(b) the number of junior officers who visited abroad during the last 12 months, month-wise and grade-wise:

(c) whether Indian High Commissions/ Embassies were not competent to take up and finalise the assignments for which the officers visited the foreign countries; and

(d) if so, the steps taken to check foreign travel by these officers in order to reduce Government expenditure?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The information is not centrally available and will have to be collected from all the Ministries/ Departments of the Government of India. Collection of this information will involve considerable time and labour and the result to be achieved will not be commensurate with the time and labour involved in collecting the information.

(c) No, Sir.

(d) Government of India have issued instructions from time to time to all its Ministries/Departments advising them to restrict foreign visits of their officers to the barest minimum. Each proposal for deputation abroad is strictly scrutinised and agreed to only if the visit is considered inescapable